

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:5109
ANSWERED ON:26.04.2013
RESERVATION IN ALLOTMENT OF PETROL PUMPS
Kaswan Shri Ram Singh;Yadav Shri Hukamdeo Narayan

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether 27 per cent reservation for Other Backward Classes (OBCs) in the allotment of petrol pumps and gas agencies has been provided;
- (b) if so, the details thereof along with the number of OBC people to whom gas agencies and petrol pumps have been allotted till date since the implementation of the policy;
- (c) whether women have also been provided the benefit of reservation in allotment of petrol pumps and gas agencies; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAGA LAKSHMI)

(a) & (b) Yes, Madam and consequent upon revision of Dealer Selection Guidelines procedure for retail outlet (RO) is under finalization by oil marketing companies. It has been implemented in LPG advertisements. Allotments are not yet made.

(c) & (d) There is no separate reservation for 'Women' category in the revised selection guidelines. However, the following provisions have been made for women / spouses:-

i) In case of individual applicant – Letter of Intent (LOI) holder's spouse will be made a partner up to a share of maximum 50% unless the spouse is already gainfully employed and / or do not wish to be made a partner.

ii) If the applicant is unmarried at the time of LOI, he/she will be required to give an undertaking that as and when they get married their spouse will be offered to become partner and will be made a partner unless the spouse is already gainfully employed and / or do not wish to be made a partner.